

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SLP CORPORATE PSYCHOLOGISTS
(INDIA) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	SLP CORPORATE PSYCHOLOGISTS (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/08/2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900MH2010PTC207259
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2704 Octavius Hiranandani Gardens, Powai Mumbai -400076
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20/03/2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address for communication: C/o. Anand Chaitanya Corporate Legal Advisors LLP, 505, 4 th Floor, Venture, Above Mc'Donald's, Paud Road, Bhusari Colony, Kothrud, Pune 411038. Address registered with IBBI: A2/1102, Sarathi Shilp, Behind Eklavya College, Kothrud, Pune 411038. Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488 Registration No: IBBI/IPA-002/IP-N00450/2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19/04/2023

Notice is hereby given that the SLP Corporate Psychologists (India) Private Limited has commenced Voluntary Liquidation on 20/03/2023.

The stakeholders of SLP Corporate Psychologists (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 19/04/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23/03/2023

Place: Pune



CS Mandar Wagh
Liquidator